

Gujarat and the actual supply made during the last three years; and

(c) the steps taken or proposed to be taken to arrange regular supply of coal of Gujarat?

THE MINISTER OF ENERGY (SHRI

VASANT SATHE): (a) No, Sir.

(b) Demand of coal and coke for industries in Gujarat sponsored by Government of Gujarat and actual receipt during the last three years are as under:

*(No. of Four Wheeler Wagons)**

<i>Year</i>	<i>Sponsorship</i>	<i>Actual receipt</i>
1986	51612	23448
1987	52450	22097
1988	54270	19074

* Capacity : about 23 tonnes).

(c) The coal is being despatched by coal companies against sponsorship/recommendations of the sponsoring authorities. In case of rail shortfall, coal is released by road also as per the entitlement of consumers. Constant liaison is maintained by Coal India and its subsidiary companies with Railways and State sponsoring agencies to ensure adequate and regular coal supplies to all the States including Gujarat. Meetings are also held by coal companies with coal consumers' associations in case of specific problems.

Foreign collaborations

7677. SHRI GURUDAS KAMAT: Will

the Minister of INDUSTRY be pleased to state the country-wise break-up of the foreign collaborations and investments approved during 1986 and 1987?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): Two Statements I & II showing country-wise breakup of foreign collaborations and investments approved during 1986 and 1987 are given below.

STATEMENT

Country-wise Break-Up of the Foreign Collaboration Approvals Issued During the Period of 1986 & 87

Sl.No.	Name of the Country	1986		1987	
		Total	Financial	Total	Financial
1	2	3	4	5	6
1.	Argentina	1	—	—	—
2.	Australia	9	3	12	5
3.	Austria	16	6	9	2
4.	Bahrain	—	—	1	1
5.	Belgium	6	—	7	1
6.	Bulgaria	1	1	1	—
7.	Canada	15	6	9	4
8.	Czechoslovakia	4	1	5	—
9.	Denmark	7	2	11	3
10.	Cyprus	—	—	1	—

Sl.No.	Name of the Country	1986		1987	
		Total	Financial	Total	Financial
1	2	3	4	5	6
11.	Dubai	2	2	—	—
12.	Finland	5	1	2	2
13.	FRG	183	40	149	39
14.	France	39	9	44	10
15.	GDR	6	—	3	1
16.	Hong Kong	9	3	5	3
17.	Hungary	2	2	3	—
18.	Iran	1	1	—	—
19.	Italy	58	8	50	10
20.	Japan	111	15	71	15
21.	Korea (South)	14	1	15	3
22.	Luxemburg	1	—	—	—

Sl.No.	Name of the Country	1986			1987		
		Total	Financial	Total	Financial	Total	Financial
1	2	3	4	5	6		
23.	Malaysia	2	2	1	1		1
24.	Maxico	1	1	2	2		1
25.	Netherlands	26	11	23	6		6
26.	Norway	7	3	2	—		—
27.	Newzealand	1	—	—	—		—
28.	Panama	—	—	1	1		1
29.	Poland	2	—	1	—		—
30.	Romania	1	—	—	—		—
31.	Saudi Arabia	1	1	—	—		—
32.	Singapore	3	1	5	2		2
33.	Spain	7	2	5	1		1

Sl.No.	Name of the Country	1986		1987	
		Total	Financial	Total	Financial
1	2	3	4	5	6
34.	Sweden	29	7	19	4
35.	Switzerland	32	8	31	11
36.	Taiwan	6	1	8	2
37.	Turkey	—	—	1	—
38.	UAE	—	—	1	—
39.	UK	130	23	122	27
40.	USA	189	71	196	57
41.	USSR	5	—	6	2
42.	Yugoslavia	—	—	3	1
43.	NRI	25	8	28	27
Total		957	240	853	242

STATEMENT-II*Country-wise Break-up of Foreign Investment approved during 1986 & 1987**(Rs. in lakhs)*

<i>Sl. No.</i>	<i>Name of the Country</i>	<i>1986</i>	<i>1987</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	Australia	59.20	188
2.	Austria	36	44
3.	Bahama	-	-
4.	Belgium	-	275
5.	Baharain	-	1
6.	Bulgaria	8	-
7.	Canada	138	67
8.	Czechoslovakia	90	-
9.	Denmark	66	19.44
10.	Dubai	55	-
11.	FRG	2015.73	986.91
12.	Finland	360	69
13.	France	204.82	535.35
14.	G.D.R.	-	48
15.	Hong Kong	91.10	113.2
16.	Hungary	70	-
17.	Iran	3.62	-
18.	Italy	232.95	297.07
19.	Japan	561.61	690.62
20.	Korea (South)	6.25	13.91

241	Written Answers	VAISAKHA 12, 1911 (SAKA)	Written Answers	242
1	2	3	4	
21.	Malaysia	21	50	
22.	Mexico	80	120	
23.	Netherlands	726.60	00.65	
24.	Norway	192	-	
25.	Panama	-	16	
26.	Saudi Arabia	40	-	
27.	Singapore	25	85.32	
28.	Spain	299	100	
29.	Sweden	475.15	109.2	
30.	Switzerland	325.28	885.3	
31.	Taiwan	14	40	
32.	UK	771.53	845.1	
33.	USA .	2936.90	2951.49	
34.	USSR	-	29.60	
35.	Yugoslavia	-	12	
36.	NRI	790.40	2077.4	
Total		10695.15	10770.57	

Participation of A.I.R. Staff in A.I.R. Programmes in Tamil Nadu

7678. SHRI N. DENNIS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the staff of AIR Station in Tamil Nadu are given opportunities to participate in the Radio Programmes;

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to discourage this practice?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) and (b). Yes, Sir. Certain categories of programme staff namely,

Announcers, Instrumentalists etc., are required to participate in programmes in accordance with their contracts and quality of performance. There has been no complaint of outside talent being denied opportunities for participation in programmes because of staff's participation in programmes.

(c) Does not arise.

Amounts outstanding against Public Sector Undertakings

7679. SHRI GURUDAS KAMAT: Will the Minister of INDUSTRY be pleased to state:

(a) the total amount of loans and other debts outstanding against various public sector undertakings;

(b) whether the terms and conditions of the various lending institutions are being followed by the public sector undertakings for repayment; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Total amount of loans and debts outstanding against various public sector enterprises as on 31.3.88, upto which period only the information is available is Rs. 46952.11 crores.

(b) and (c). Terms and conditions of repayment of loans are followed except where the financial position of the enterprises makes it difficult for them to repay loans and pay interest in time. Enterprise—specific action is taken by Government in such cases.

Central Investment in Public Sector Projects in Maharashtra

7680. SHRI GURUDAS KAMAT: Will the Minister of INDUSTRY be pleased to state:

(a) the central investment made so far in public sector projects in Maharashtra; and

(b) the details of the projects set up, employment generated and the number of local people given benefits?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) The Central investment in terms of gross block in the State of Maharashtra as on 31.3.88 upto which period only the information is available was Rs. 13936.23 crores.

(b) There are 30 central Public Sector Enterprises set up with registered offices in the State of Maharashtra. Number of public sector enterprises employees working in Maharashtra is 2.32 lakhs. Details of local people employed are not available.

Soviet assistance for Neyveli Lignite Power Station

7681. SHRI T. BALA GOUD: Will the Minister of ENERGY be pleased to state:

(a) whether the techno-economic feasibility report for the third power station in the Neyveli Lignite Corporation Complex has been prepared;

(b) whether the report has been finalised only after Soviet Government's offer to help India to set up 500 MW lignite super agriculture boilers; and

(c) if so, the extent of credit agreed to by the Soviet Union to cover the entire cost of the project?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (c). Feasibility reports of the third thermal power station (3x500 MW) linked to the third lignite mine (11 million tonnes per year) at Neyveli were prepared by the Neyveli Lignite Corporation in 1984. The reports could not be processed